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03.ORDER DATED 2-4-2001.

    Heard Shri S.K.Biswal,learned counsel for the applicant who has filed M.A.No.214/2001 and Shri D.N Mishra,learned Standing Counsel for the Respondents.In this M.A. it has been submitted that the Departmental Respondents have sent DCRG amounting to Rs.81,573/- on 4.12.2000 for payment without any notice to the applicant. On 15.2.2001,applicant has received Regd.notice from DPO,SE Railway intimating him that in the absence of applicant the amount has been returned to the Head Office.Applicant has stated that both he and his wife are suffering and are bed-ridden and therefore,it is not possible for him to appear in person to receive the gratuity and therefore,the prayer in this M.A. for a direction to the Respondents to send the gratuity amount through A/c Payee Cheque.It is submitted by learned Standing Counsel/for the purpose of getting the that gratuity by cheque,the applicant to submit a form in PF-16.In view of this it is directed that the applicant should complete the necessary documentation for getting the amount of DCRG due to him under the Rules by A/c payee cheque.After receipt of the necessary documents,Respondents are directed to issue the A/c payee cheque within a period of 30 days. M.A. is accordingly disposed of.

    With the consent of learned counsel for both sides,the OA is also taken into consideration. It is submitted by learned counsel for the petitioner that with the above direction and consequent receipt of DCRG amount he would not have any pending grievance against the Departmental Authorities and in view of this he does not want to pursue this O.A. We have

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Free copies of final order dt. 2.4.2001 issued to counsels for both sides. [initials] S.O(J) [initials] 3/4/01	heard Mr. D.N Mishra, learned Standing Counsel. In view of the submissions made by Shri Biswal, the OA is disposed of as not being pressed. Somnath Vice-Chairman 2.4.2001 Member (Judl) heard Mr. D.N Mishra, learned Standing Counsel. In view of the submissions made by Shri Biswal, the OA is disposed of as not being pressed.